

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.2302  
TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2022**

**BUDGETARY DATA FOR FOOD DISTRIBUTION**

**2302. KUMARI AGATHA K. SANGMA:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of the food distribution system, including quantity of food distributed, the number of beneficiaries reached and the percentage of population left out of the distribution, year-wise from 2014 till date; and
- (b) the budgetary data for food security and distribution from 2014 till date, year-wise?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

---

(a): The Targeted Public Distribution System (TPDS) under the National Food Security Act, 2013 (NFSA) for the distribution of highly subsidised foodgrains to targeted beneficiaries is operated under joint responsibilities of the Central Government and the State/UT Governments, wherein inter-alia all operational responsibilities such as identification of eligible beneficiaries/households under the NFSA, issuance of either Antyodaya Anna Yojana (AAY) or Priority Household (PHH) category ration cards to them, licensing and monitoring of Fair Price Shops (FPSs), allocation and intra-State movement of foodgrains up to all FPSs, distribution to beneficiaries, grievance redressal of beneficiaries, etc. rests with the respective State/UT Governments. Further, NFSA provides coverage for a maximum of 81.35 Crore beneficiaries (nearly two-third of the country's population as per the Census of 2011) and was adopted by all States/UTs by November 2016. The inclusion/exclusion of beneficiaries by States/UTs up to their respective ceiling limits is an ongoing process; accordingly the Department allocates foodgrains to the States/UTs as per their current coverage of beneficiaries under the Act. Foodgrains are distributed to beneficiaries from Fair Price Shops (FPSs) at the scale of 35 Kg per AAY household per month and 5 Kg per PHH person per month.

A year-wise statement from 2014-15 till date showing quantity of foodgrains allocated by the Department, offtake by States/UTs for distribution and number of total beneficiaries under erstwhile TPDS / NFSA is at Annexure-I.

(b): The budgetary data for food security and distribution from 2014 till date year wise statement is at Annexure-II.

\*\*\*\*\*

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2302 FOR ANSWER ON 16.03.2022 IN THE LOK SABHA.

Statement showing year-wise quantity of foodgrains allocated by the Department under erstwhile TPDS / NFSA, offtake by States/UTs for distribution to beneficiaries and total number of beneficiaries under erstwhile TPDS / NFSA from 2014-15 till date

Year	Allocated Quantity of Foodgrains by the Department (in Lakh MTs)	Quantity Offtake by States/UTs for Distribution (in Lakh MTs)	% Offtake by States/UTs for Distribution	Total Number of Beneficiaries identified / reached by States/UTs under erstwhile TPDS/NFSA (in Lakhs)
2014-15	515.37	441.26	85.62%	8599 (approx.)
2015-16	517.49	490.85	94.85%	8599 (approx.)
2016-17	524.88	504.18	96.06%	8054.43
2017-18	524.97	512.21	97.57%	8072.92
2018-19	525.14	496.24	94.50%	7965.04
2019-20	521.47	501.02	96.08%	8095.16
2020-21	521.26	491.96	94.38%	7932.81
2021-22 (upto Feb. 2022)	435.10	385.22	89.71%	7971.48

\*\*\*\*\*